

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.11.2018

ORDER NO. 254 OF 2018


Hon'ble President is pleased to modify the sitting commencing from **03/12/2018 to 04/01/2019, for CESTAT, Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D. M. Misra, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical)	From 03/12/2018 to 14/12/2018.	Service Tax Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. Sanjiv Srivastava, Member (Technical)	From 03/12/2018 to 14/12/2018.	Custom & Excise Division Bench Matters.
	From 17/12/2018 to 04/01/2019.	Custom Division Bench Matters.
Hon'ble Dr. D. M. Misra, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 17/12/2018 to 04/01/2019.	Service Tax Division Bench Matters.
Hon'ble Sh. C. J. Mathew, Member (Technical) and Hon'ble Sh. Ajay Sharma, Member (Judicial)	From 17/12/2018 to 04/01/2019.	Excise Division Bench Matters
Hon'ble Sh. Ajay Sharma, Member (Judicial)	From 03/12/2018 to 14/12/2018	Single Member Matters
Hon'ble Dr. Suvendu Kumar Pati, Member (Judicial)	From 03/12/2018 to 04/01/2019	Single Member Matters

Note:

1. During the period 03.12.2018 to 14.12.2018 if a Judicial Member who is part of a DB will be on leave or tour, Hon'ble Sh. Ajay Sharma, Member (Judicial) and in the absence of whom Hon'ble Sh. S. K. Pati, Member (Judicial) will form part of that DB and Single Member cases listed before that Member will be taken by the other Single Member, if available. During the period 17.12.2018 to 04.1.2019, if a Judicial Member who is a part of a DB will be on leave or tour Hon'ble Sh. S. K. Pati, Member (Judicial) will form part of that DB and the Single Member cases will be adjourned.
2. In the event of leave or tour of any Member (Technical) the DB matters listed before that DB shall be taken up by the other available DB and the Member (J) who was a part of the earlier DB shall hear Single Member Bench Matters on those days.
3. On every Friday afternoon special bench sitting if any will be notified with the approval of the available Senior Member of Mumbai.

By order,


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar